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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :

PETITION NUMBER : TCP/193/2016

NAME OF THE PETITIONER(S) : Subbaraj Srinivasan

NAME OF THE RESPONDENT(S) : M/s Lotus Real Promoter Private Limited & 6 others

UNDER SECTION : 397/398 of CA 1956 and 58/59 of CA 2013

S.No.	Name (in Capital)	Represented by	Signature
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Ms. Varsha .S
for. M/s. k. Ramasamy
for. Srinivasan Ramesh Bopalp
for. M/s. G. Neeralidharan

Counsel for Petitioner

Shawfe

G. Sharif Tariq
03/02/17

ORDER

Ms S Varsha, representing counsel for petitioner present. Proxy counsel representing senior counsel for R5 present. Counsel for petitioner filed an affidavit showing proof of service of notice on R3 by way of newspaper publication. The same is taken on record. R3 is called but absent. The service effected on R3 is held sufficient. Hence, R3 is set ex parte. R5 has already filed his counter. Counsel for petitioner is directed to file rejoinder for the counter filed by R5 by the next date of hearing. Put up on 21.02.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K.Anantha Padmanabha Swamy)
Member (Judicial)